

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/694/2019  
PETITION NUMBER : CP/64/IB/2018  
NAME OF THE PETITIONER(S) : N MATHIYALAGAN  
NAME OF THE RESPONDENT(S) : SATYADEVI ALAMURI (LIQUIDATOR)  
(G B ENGINEERING ENTERPRISES PVT LTD)  
UNDER SECTION : SEC 53(1) IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter is called. There is no representation on behalf of both the parties. Matter stands adjourned for their presence on next date of hearing. Put up on 09.09.2019 at 10.30 A.M.

ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)